

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000034/2022	M/S. AREIKANA FILLING STATION, AREIKANA VS	SUDEEP KUMAR SARANGI VS	// ()
2	ARBP/000062/2022	M/S. BHARAT PETROLEUM CORPORATION LTD. M/S. RAJESH MOHANTY CONSTRUCTION PVT. LTD. S.S.RAO VS	VS VS	// // ()
3	BLAPL/0009598/2022	CENTRAL PUBLIC WORKS DEPT. ANILESH ANAND VS	SOURA CHANDRA MOHAPATRA VS	JAGATPUR /220 /2021 ()
4	BLAPL/0009599/2022	STATE OF ODISHA SANTOSH MAHARANA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /172 /2022 ()
5	BLAPL/0009600/2022	STATE OF ODISHA JOYANTA @ JAYANTA RAITA VS	JUGALA KISHORE PANDA VS	// SERANGO /46 /2020 ()
6	BLAPL/0009601/2022	STATE OF ODISHA AJIT @ TINKU JOUDA VS	SURESH KUMAR JENA VS	// JHARSUGUDA /493 /2022 ()
7	BLAPL/0009602/2022	STATE OF ODISHA PRADEEP KUMAR SATPATHY VS	PRAKASH KUMAR MISHRA VS	// LALBAG /132 /2022 ()
8	BLAPL/0009603/2022	STATE OF ODISHA PAPU MANGARAJ VS	ASHOK KUMAR DAS VS	// NARLA /40 /2022 ()
9	BLAPL/0009604/2022	STATE OF ODISHA TAPAN KUMAR BEHERA VS	BANSHIDHAR BAUG VS	// SINGLA /86 /2022 ()
10	BLAPL/0009605/2022	STATE OF ODISHA RAMESH DURGA VS	ASHOK KUMAR DAS VS	// NARLA /40 /2022 ()
11	BLAPL/0009606/2022	STATE OF ODISHA HARICHANDRA@ HARISCHANDRA NAIK VS	BISWAJIT RANJAN TRIPATHY VS	// TARBHA /64 /2013 ()
		STATE OF ODISHA		//

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12	BLAPL/0009607/2022	BAIJAY KUMAR SHARMA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /49 /2022 () //
13	BLAPL/0009608/2022	PIKAN @ SAUMYA RANJAN PARIDA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MANCHESWAR P.S. /379 /2019 () //
14	BLAPL/0009609/2022	BRIJ MOHAN GUPTA VS UNION OF INDIA(NCB)	BISWAJIT RANJAN TRIPATHY VS	NCB BHUBANESWAR /3 /2019 () //
15	BLAPL/0009610/2022	BHASKAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /111 /2021 () //
16	BLAPL/0009611/2022	MUNA @ PAPU NAIK VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	DHENKANAL SADAR /309 /2022 () //
17	BLAPL/0009612/2022	NILAMANI DAS VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /200 /2020 () //
18	BLAPL/0009613/2022	SUMITRA PATEL @ SUJATA PATEL @ SUITRA PATEESATYABRATA PANDA VS STATE OF ODISHA	 VS	KULABIRA /112 /2022 () //
19	BLAPL/0009614/2022	MANOJ MOHAPATRA @ MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	ABHIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /9 /2019 () //
20	BLAPL/0009615/2022	JOGESH @ JOGESWARA NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	BEGUNIA P.S. /166 /2021 () //
21	BLAPL/0009616/2022	MILAN MANDAL VS STATE OF ODISHA	BABITA SAHU VS	MALKANGIRI /124 /2022 () //
22	BLAPL/0009617/2022	TAPA @ TOPA @ PURUSOTTAM BHUTIA VS STATE OF ODISHA	AMIT KUMAR NATH VS	KIAKATA /5 /2022 () //
23	BLAPL/0009618/2022	NANDA PANI	BISWORANJAN SWAIN	SERANGO /1 /2005

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009619/2022	SUMITRA PATEL @ SUJATA PATEL @ SUIITRA PATESATYABRATA PANDA		BADMAL /163 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009620/2022	AKASH MEHER	JYOTIRMAYA SAHOO	PHULBANI TOWN /121 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009621/2022	RAJU JANI	SONITA BISWAL	DASMANTAPUR /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009622/2022	LOCHANA PARAJA	SONITA BISWAL	DASMANTAPUR /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009623/2022	KUMBE PARAJA	SONITA BISWAL	DASMANTAPUR /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009624/2022	SUMITRA PATEL @ SUJATA PATEL @ SUIITRA PATESATYABRATA PANDA		LAIKERA /181 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009625/2022	ALOK DIGAL	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009626/2022	DINESH BISWAS	RAJIB LOCHAN PATNAIK	UMERKOTE /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009627/2022	BIRENDRA KUMAR YADAV	S.S.RAY (2)	MOHANA /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009628/2022	AKSHAYA SAHU	DEBASIS SARANGI	POLASARA PS /152 /2016
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009629/2022	RAJ KUMAR BINDHANI	KHIROD KUMAR PANIGRAHI	PURI GRPS /61 /2022
		VS	VS	()

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35	BLAPL/0009630/2022	STATE OF ODISHA SARBESWAR SAHOO VS	PRASANNA KUMAR MISHRA VS	// KANKADAHAD /94 /2022 ()
36	BLAPL/0009631/2022	STATE OF ODISHA DABAR @ MAHENDRA GUIA VS	PRASANNA KUMAR MISHRA VS	// PARJANG /107 /2022 ()
37	BLAPL/0009632/2022	STATE OF ODISHA UJAL JAL VS	HIMANSHU SEKHAR MISHRA VS	// LOISINGHA(BOLANGIR) /136 /2022 ()
38	BLAPL/0009633/2022	STATE OF ODISHA RANJAN BAGARTY VS	TIRTH KUMAR SAHU VS	// PATNAGARH /221 /2020 ()
39	BLAPL/0009634/2022	STATE OF ODISHA KAPILESWAR PRADHAN VS	SWAYAMPRAVA DASH VS	// KANTAMAL /107 /2020 ()
40	BLAPL/0009635/2022	STATE OF ODISHA ARUNA NAIK VS	DEBASIS SARANGI VS	// GANGAPUR (BHANJANAGAR) /21 /2018 ()
41	BLAPL/0009636/2022	STATE OF ODISHA BHAGANTA HARIJAN @ BHABANTA HARIJAN VS	SATYA NARAYAN MISHRA (4) VS	// LANJIGARH /1 /2022 ()
42	BLAPL/0009637/2022	STATE OF ODISHA BABU @ SUJIT SWAIN VS	SWAYAMPRAVA DASH VS	// BOUDH /225 /2021 ()
43	BLAPL/0009638/2022	STATE OF ODISHA TAPA @ TOPA @ PURUSOTTAM BHUTIA VS	AMIT KUMAR NATH VS	// KIAKATA /3 /2022 ()
44	BLAPL/0009639/2022	STATE OF ODISHA MUNNA @ SK. BABLU VS	CHANDAN SAMANTARAY VS	// BHADRAK RURAL /200 /2021 ()
45	BLAPL/0009640/2022	STATE OF ODISHA KAIBARTA LAHARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KISINDA /50 /2022 () //

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46	BLAPL/0009641/2022	SANANDA KUMAR SAHOO @ BANKA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	DASPALLA /222 /2021 () //
47	BLAPL/0009642/2022	ASHOK KUMAR NAYAK @ ASHOK NAYAK @ ASHISSURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	K.NUAGOAN /3 /2020 () //
48	BLAPL/0009643/2022	RAMESH GOUDA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	GUDARI /1 /2022 () //
49	BLAPL/0009644/2022	BIJAYA KUMAR MAHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	NAYAGARH /118 /2015 () //
50	BLAPL/0009645/2022	SAIKH MASU @ HASAN VS STATE OF ODISHA	PRANAYA SWAIN VS	NISCHINTAKOILI /150 /2022 () //
51	BLAPL/0009646/2022	SANYASI DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
52	BLAPL/0009647/2022	AMULYA KUMAR SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /103 /2022 () //
53	BLAPL/0009648/2022	KALIA @ GEDA KALIA BEHERA @ BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI GRPS /4 /2022 () //
54	BLAPL/0009649/2022	BUDHIA NAYAK @ BUDHIA NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /71 /2021 () //
55	BLAPL/0009650/2022	JAYADEV BACHHAD VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	TANGI (KHURDA) /515 /2021 () //
56	BLAPL/0009651/2022	NAGARJUNA BISOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /77 /2022 () //
57	CMAPL/0000496/2022	CHINMAYA KUMAR SINHA	MANAS PATI	//

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		VS	VS	()
		STATE OF ODISHA		//
58	CMAPL/0000497/2022	RAJALAXMI SETH	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
59	CMAPL/0000498/2022	KHIROD PRASAD DAS	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
60	CMAPL/0000499/2022	UNION OF INDIA	ADV	//
		VS	VS	()
		M/S IDCOL CEMENT LIMITED		//
61	CMAPL/0000500/2022	LAXMI NAYAK @ SABITRI NAYAK	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
62	CMAPL/0000501/2022	RAGHUNATHA SAHOO	ADV	//
		VS	VS	()
		GENERAL MANAGER, LIC OF INDIA		//
63	CMAPL/0000502/2022	KHIROD PRASAD DAS	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
64	CMP/0000964/2022	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//
		VS	VS	CIVIL JUDGE (JD),NIMAPARA(Puri)
		JHUNA BHOI		EC/0000003/2014
65	CMP/0000965/2022	PRAFULLA KUMAR SWAIN	RAMA KRISHNA BISOI	//
		VS	VS	()
		M/S.ROHITASWA EDUCATIONAL TRUST.		//
66	CMP/0000966/2022	TUKUNA CHOUDHURY	AMARESH TRIPATHY	//
		VS	VS	()
		ANUSAYA SAHU		//
67	CMP/0000967/2022	TUKUNA CHOUDHURY	AMARESH TRIPATHY	//
		VS	VS	()
		ANUSAYA SAHU		//
68	CMP/0000968/2022	SANTOSH KUMAR SAHOO	BIBEKANANDA BHUYAN	//
		VS	VS	()

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69	CMP/0000969/2022	BHAGABAN SAHOO DOLAGOVINDA SAHOO VS	SOUMYA MISHRA VS	// // 0
70	CMP/0000970/2022	PURUSHOTTAM KANDOI @ KHANDOI SIBAPADA SEN VS	SAMIR KUMAR MISHRA VS	// // 0
71	CMP/0000971/2022	PRASANNA KUMAR PATRA SURAJ KUMAR DAS VS	DARPAHARI DHAL VS	// // 0
72	CMP/0000972/2022	STATE OF ODISHA ABANINDRA NARAYAN PATTANAİK VS	JYOTI PATNAİK VS	// // 0
73	CONTC/0006066/2022	SUJATA PRIYADARSHINI PATTANAİK PRASANTA KUMAR BEHERA VS	ADV VS	// // 0
74	CONTC/0006067/2022	HEMANT SHARMA, I.A.S. MANDAKINI ARISHAL VS	ADV VS	// // 0
75	CONTC/0006068/2022	SATYABRATA SAHU, I.A.S. SMRUTI KRUSHNA JENA VS	RAMAKANTA SAHOO VS	// // 0
76	CONTC/0006069/2022	BISHNUPADA SETHI, SECY, S AND ME DEPT ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION VS	ADV VS	// // 0
77	CONTC/0006070/2022	BISHNUPADA SETHI, I.A.S. DR. BEDARATA DASH VS	ADV VS	// // 0
78	CONTC/0006071/2022	DR. SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR PRADEEP KUMAR MAHAPATRA VS	ADV VS	// // 0
79	CONTC/0006072/2022	SATYABRATA SAHU, I.A.S. REGISTRAR (JUDL.), ORISSA HIGH COURT VS	ADV. VS	// // 0
		ANANYA DAS, SUB-COLLECTOR, BARIPADA		//

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80	CONTC/0006073/2022	LIVANI NAYAK VS ANU GARG, I.A.S.	SAMEER KUMAR DAS VS	// () //
81	CONTC/0006074/2022	BIPRA CHARAN MALLICK VS SANJEEV CHOPRA, I.A.S.	ADV VS	// () //
82	CONTC/0006075/2022	SANJU DEI VS SOLINI PANDIT, I.A.S.	ADV VS	// () //
83	CONTC/0006076/2022	CHINTAMANI MISHRA VS ASWATY S, I.A.S	ADV VS	// () //
84	CONTC/0006077/2022	PRASANTA KUMAR MOHANTY VS ASWATHY S, I.A.S.	ADV VS	// () //
85	CONTC/0006078/2022	MANAS RANJAN MOHANTY VS DR.ARBINDA KUMAR PADHEE, I.A.S.	ADV VS	// () //
86	CONTC/0006079/2022	JHARANA SETHI VS BHABATARAN SAHOO, SUB COLLECTOR, PURI	ADV VS	// () //
87	CONTC/0006080/2022	BISWAMBHAR NAIK VS SUBHRA MOHANTY, G.M, ODISHA AGRICULTURAL MARKETING BOARD, BARAMUNDA, BBSR	SUBHAM SHARMA VS	// () //
88	CRLA/0000865/2022	HARIBANDHU PARIDA VS STATE OF ODISHA(VIG.)	UDIT RANJAN JENA VS	VIGILANCE PS (BERHAMPUR) /34 /2018 () //
89	CRLA/0000866/2022	JIRIMA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DARINGBADI /54 /2019 () //
90	CRLA/0000867/2022	KANHU NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SARANAKUL /102 /2016 () //
91	CRLA/0000868/2022	DEBASIS MOHANTY	MD. HABIBUR RAHEMAN	CAPITAL P.S. /83 /2012

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMA/0000266/2022	MANOJ KUMAR ROUT	ADV	/ /0
		VS	VS	()
		ARATI ROUT		//
93	CRLMA/0000267/2022	PRAMOD KUMAR	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0002811/2022	ARUN KUMAR PARIDA	BIKASH KUMAR ROUSTRAY	PARADEEP /10 /2014
		VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur *)
		STATE OF ODISHA		GR/0000066/2014
95	CRLMC/0002812/2022	SANTOSH KUMAR SWAIN	PARTHA MUKHERJI	S.P.(CID-CRL),CUTTACK /18 /2019
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0002813/2022	BIKASH KARUAN	J.N.PANDA	BHAWANIPATNA TOWN /188 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0002814/2022	RAJA@RAMESH KUMAR MANDAL	DILLIP RAY	MARINE PST TALCHUA /62 /2022
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0002815/2022	MD.SHAH ALAM	PABITRA KUMAR NAYAK	PLANTSITE /409 /2020
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0002816/2022	SRI CHAITANYA@CHAYAN MAJHI	PRAVASH CHANDRA JENA	ATHGARH /255 /2018
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0002817/2022	HRUSIKESH BEHERA	SARBESWAR BEHERA	/ /0
		VS	VS	()
		M.BANU PATRA		//
101	CRLMC/0002818/2022	BANI KALYAN MOHANTY	R.N.BISWAL	MALGODOWN /36 /2012
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMC/0002819/2022	SK.SIRAJUDDIN	AMULYA RATNA PANDA	/ /0
		VS	VS	()

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103	CRLMC/0002820/2022	STATE OF ODISHA LIKU@PLABAN MOHANTY VS	SUNIL KUMAR PANDA VS	// ATHGARH /20 /2013 ()
104	CRLMP/0002026/2022	STATE OF ODISHA ANANTA KUMAR DAS VS	MOHENDRA DALAI VS	// / /0 ()
105	CRLMP/0002027/2022	STATE OF ODISHA MANGULU NAIK VS	SUBASH CHANDRA MOHANTY VS	// / /0 ()
106	CRLMP/0002028/2022	STATE OF ODISHA SISIR KUMAR NAYAK VS	BISWANATH SWAIN VS	// / /0 ()
107	CRLMP/0002029/2022	STATE OF ODISHA MANIRANI ADI VS	PRAVASH CH JENA VS	// / /0 ()
108	CRLMP/0002030/2022	STATE OF ODISHA JYOTIRMAYEE SWAIN VS	SAKTIDHARA MISHRA VS	// / /0 ()
109	CRLMP/0002031/2022	STATE OF ODISHA POURNAMASI SINGH DEO VS	AJAYA KUMAR PRADHAN VS	// / /0 ()
110	CRLMP/0002032/2022	STATE OF ODISHA LAXMI PRIYA BEHERA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
111	CRLMP/0002033/2022	STATE OF ODISHA SAMARJIT MOHANTY VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
112	CRLMP/0002034/2022	STATE OF ODISHA NIRANJAN PUJHARI VS	PRATAP CHANDRA MISHRA VS	// / /0 ()
113	CRLREV/0000463/2022	STATE OF ODISHA BIDU @ BIDYUTLATA DASH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// PARADEEP /32 /2014 () //

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114	CRLREV/0000464/2022	ASHISH GAN VS AMIT KUMAR SAHU	ANANTA NARAYAN PATTANAYAK VS	//0 0 //
115	EXP/0000005/2022	SABITA PANIGRAHI VS SANJAY PANI, C.D.A.O., BOLANGIR	PRATAP KUMAR BEHERA VS	// 0 //
116	MACA/0000499/2022	URMILA JENA VS RASHMI RANJAN SAHOO	DHANANJAYA MUND VS	// 0 //
117	MACA/0000500/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO.LTD. VS PRAFULLA GAHIR	SOBHIT .SATPATHY VS	// 0 //
118	MACA/0000501/2022	M/S.NATIONAL INSURANCE CO.LTD. VS ARUN KUMAR NAIK	B.N.UDGATA VS	// 0 //
119	RPFAM/0000242/2022	ABHAYA KUMAR MOHANTY VS ADYA RASHMI MOHANTY	GOPAL KRUSHNA MOHANTY VS	// 0 //
120	RSA/0000235/2022	HALADHAR GANDA @ HALADHAR DIP VS PRATAP BAGARTY	UDIT RANJAN JENA VS	// 0 //
121	RSA/0000236/2022	MADHABANANDA PANDA VS GHANASHYAM PANDA	ARUN KUMAR MISHRA 2 VS	// 0 //
122	RSA/0000237/2022	M.RAGHUNATH@MELEKA RAGHUNATHA VS MANDANGI GOURI SANKAR	DHANANJAYA MUND VS	// 0 //
123	RVWPET/0000247/2022	SUSANTA KU.SAHOO VS JABA SOREN	S.S.RAO VS	// 0 //
124	RVWPET/0000248/2022	SUSANTA KU.SAHOO VS BASEN HANSADAH	S.S.RAO VS	// 0 //
125	RVWPET/0000249/2022	SUSANTA KU.SAHOO	S.S.RAO	//

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		VS	VS	0
		CHANDRAMANI HO		//
126	TRP(C)/0000377/2022	SANJEET KUMAR RATH	LAXMAN PRADHAN	//
		VS	VS	0
		SANJANA SABAT		//
127	TRP(C)/0000378/2022	KHUSUBU SAMANTARAY	PARTHASARATHI PATTNAYAK	//
		VS	VS	0
		PRIYARANJAN SWAIN		//
128	WA/0001284/2022	URMILA SAHOO	ALOK PRASAD NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WA/0001285/2022	STATE OF ODISHA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		PARAMJYOTI THAKUR		//
130	WA/0001286/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//
		VS	VS	0
		BRAJABANDHU PALAI		//
131	WA/0001287/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//
		VS	VS	0
		PRAMOD KISHORE SARANGI		//
132	WA/0001288/2022	NAYAGARH SUGAR COMPLEX LTD., KHURDA	RUPESH KUMAR KANUNGO	//
		VS	VS	0
		M/S. NAYAGARH COOPERATIVE SUGAR INDUSTRIES LTD., NAYAGARH		//
133	WA/0001289/2022	BACHALA AMULU	PRAMOD KUMAR PATTNAIK	//
		VS	VS	0
		STATE GOVT. OF ODISHA		//
134	WA/0001290/2022	STATE OF ODISHA	SAILAZA NANDAN DAS,ASC	//
		VS	VS	0
		M/S.JAI BHARAT MEDICALS		//
135	WP(C)/0025747/2022	JYOTIRMAI BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0025748/2022	KRUPASINDHU PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0025749/2022	STATE OF ODISHA BINOD CHANDRA SABATA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
138	WP(C)/0025750/2022	STATE OF ODISHA ANIRUDHA MAHAKUR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
139	WP(C)/0025751/2022	STATE OF ODISHA BHISMA DEVA SHA VS	AMITABH PRADHAN VS	// // ()
140	WP(C)/0025752/2022	STATE OF ODISHA M/S KAMDHENU TRADING CO., CHATTISHGARH VS	SWARUP KUMAR PATNAIK VS	// // ()
141	WP(C)/0025753/2022	UNION OF INDIA M/S KAMDHENU TRADING CO., CHATTISHGARH VS	SWARUP KUMAR PATNAIK VS	// // ()
142	WP(C)/0025754/2022	UNION OF INDIA RAMANADA SAGAR MOHANTY VS	DEBASIS MISHRA VS	// // ()
143	WP(C)/0025755/2022	UNION OF INDIA PRAKASH KUMAR BEHERA VS	SRINIVAS MOHANTY VS	// // ()
144	WP(C)/0025756/2022	STATE OF ODISHA JAYASHREE SAHU VS	DEBASIS MISHRA VS	// // ()
145	WP(C)/0025757/2022	STATE OF ODISHA HIMANSU PADHAN VS	TRILOCHAN NANDA VS	// // ()
146	WP(C)/0025758/2022	STATE OF ODISHA MINATI PARIDA VS	KISHORE CHANDRA PRADHAN VS	// // ()
147	WP(C)/0025759/2022	SECY./CHAIRMAN GRID CORP., BBSR BIBHU PRASAD TRIPATHY VS	SIBA PRASAD SWAIN VS	// // ()
		THE SECY., BOARD OF SECONDARY EDUCATIOIN, ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0025760/2022	CHAKRADHARA SAHOO VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
149	WP(C)/0025761/2022	LAXMI KANTA NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
150	WP(C)/0025762/2022	PARBATI DEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
151	WP(C)/0025763/2022	KHALEDA YUSUF VS STATE OF ODISHA	BHIKARI CHARAN PRADHAN VS	// 0 //
152	WP(C)/0025764/2022	CHANDRA SEKHAR SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
153	WP(C)/0025765/2022	PRIYAMBADA NAYAK VS BANK OF BARODA, JAJPUR	SUPRAVA BEHERA VS	// 0 //
154	WP(C)/0025766/2022	SUSHANTA KUMAR PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
155	WP(C)/0025767/2022	RABINDRA NATH PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
156	WP(C)/0025768/2022	MAYADHAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0025769/2022	NAGENDRA KUMAR PATRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
158	WP(C)/0025770/2022	PRIYA RANJAN PATASAHANI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
159	WP(C)/0025771/2022	RAMA CHANDRA PUHAN	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0025772/2022	STATE OF ODISHA BENUDHAR SAMAL	NIRANJAN NAYAK	//
		VS	VS	0
161	WP(C)/0025773/2022	STATE OF ODISHA JATINDRA NATH PARIJA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
162	WP(C)/0025774/2022	STATE OF ODISHA GOBINDA CHANDRA MOHANTA	NIRANJAN NAYAK	//
		VS	VS	0
163	WP(C)/0025775/2022	STATE OF ODISHA KARUNAKAR PAIKRAY	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
164	WP(C)/0025776/2022	STATE OF ODISHA JITENDRA JAIRA	SAROJ KUMAR MISHRA	//
		VS	VS	0
165	WP(C)/0025777/2022	STATE OF ODISHA PRATAP CHANDRA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
166	WP(C)/0025778/2022	STATE OF ODISHA DEBADATTA MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
167	WP(C)/0025779/2022	STATE OF ODISHA PRAFULLA KUMAR DEHURI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
168	WP(C)/0025780/2022	STATE OF ODISHA ARCHANA SAMAL	SUBRAT SATPATHY	//
		VS	VS	0
169	WP(C)/0025781/2022	STATE OF ODISHA BADHA HEMBRAM	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
170	WP(C)/0025782/2022	STATE OF ODISHA HIMANSU SEKHAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0025783/2022	STATE OF ODISHA SMRUTIREKHA PRADHAN VS	RAMA CHANDRA JENA VS	// // ()
172	WP(C)/0025784/2022	STATE OF ODISHA DR. MINAKSHI DASH VS	S.P.NATH VS	// // ()
173	WP(C)/0025785/2022	STATE OF ODISHA URMILA RANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
174	WP(C)/0025786/2022	STATE OF ODISHA BALABHADRA SENAPATI VS	AVIJIT MISHRA VS	// // ()
175	WP(C)/0025787/2022	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	RAMA CHANDRA JENA VS	// // ()
176	WP(C)/0025788/2022	ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION, BBSR RITA ROY VS	SOMADARSAN MOHANTY VS	// // ()
177	WP(C)/0025789/2022	STATE OF ODISHA JYOTIPRAVA PANIGRAHI VS	RAMA CHANDRA JENA VS	// // ()
178	WP(C)/0025790/2022	STATE OF ODISHA GIRIDHARI PATRA VS	SOMADARSAN MOHANTY VS	// // ()
179	WP(C)/0025791/2022	STATE OF ODISHA SURESH CHANDRA SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // ()
180	WP(C)/0025792/2022	STATE OF ODISHA BHAGABAT CHANDRA PATRA VS	SOMADARSAN MOHANTY VS	// // ()
181	WP(C)/0025793/2022	STATE OF ODISHA SANKARSAN NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :28/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0025794/2022	JYOTSNA ROY VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
183	WP(C)/0025795/2022	DHOBA KHATUA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
184	WP(C)/0025796/2022	PRANAKRUSHNA MAHAPATRA VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
185	WP(C)/0025797/2022	NABA KISHORE JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
186	WP(C)/0025798/2022	SAROJ KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0025799/2022	SUDARSHAN CHAMPATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0025800/2022	RABINDRA KUMAR SINGH VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
189	WP(C)/0025801/2022	JAGABANDHU SAHU VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
190	WP(C)/0025802/2022	MAGU CHARAN SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0025803/2022	BHANNU PRASAD SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// 0 //
192	WP(C)/0025804/2022	ARCHANA MISHRA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
193	WP(C)/0025805/2022	NARESH CHANDRA KAR	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0025806/2022	STATE OF ODISHA SOUMYA RANJAN MISHRA	LALIT SAHU	//
		VS	VS	0
195	WP(C)/0025807/2022	STATE OF ODISHA SRIMANTA MOHAPATRA	GOPINATH MISHRA	//
		VS	VS	0
196	WP(C)/0025808/2022	UNION OF INDIA DASARATHI RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
197	WP(C)/0025809/2022	STATE OF ODISHA PRADIPTA KUMAR SWAIN	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
198	WP(C)/0025810/2022	UNION OF INDIA AKHAYA KUMAR PRADHAN	GOPINATH MISHRA	//
		VS	VS	0
199	WP(C)/0025811/2022	UNION OF INDIA PRAFULLA KUMAR PATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
200	WP(C)/0025812/2022	STATE OF ODISHA NARAYAN CHANDRA NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
201	WP(C)/0025813/2022	STATE OF ODISHA PRASANTA KUMAR RATH	HIMANSU SEKHAR DEO	//
		VS	VS	0
202	WP(C)/0025814/2022	CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA, BBSR BIBEKANANDA NATHA	PRASANNA KUMAR DASH	//
		VS	VS	0
203	WP(C)/0025815/2022	STATE OF ORISSA JAYADEEP ROUT	SITANSU MOHAN SINGH	//
		VS	VS	0
204	WP(C)/0025816/2022	STATE OF ODISHA SEBALATA BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0025817/2022	STATE OF ODISHA SIBAPRASAD SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
206	WP(C)/0025818/2022	STATE OF ORISSA RAMA CHANDRA SWAIN VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
207	WP(C)/0025819/2022	STATE OF ORISSA BICHITRANANDA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0025820/2022	STATE OF ODISHA SUDHAKAR NAYAK VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
209	WP(C)/0025821/2022	STATE OF ORISSA ARUNA KUMAR PADHY VS	PRASANTA KUMAR MISHRA VS	// // ()
210	WP(C)/0025822/2022	STATE OF ODISHA SARBESWAR BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0025823/2022	STATE OF ODISHA LAXMIPRIYA MOHANTY VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
212	WP(C)/0025824/2022	STATE OF ORISSA M/S. C.P. MOHANTY VS	SUKANTA KUMAR DALAI VS	// // ()
213	WP(C)/0025825/2022	STATE OF ODISHA ASWINI KUMAR BEHERA VS	HARA PRASAD RATH VS	// // ()
214	WP(C)/0025826/2022	STATE OF ODISHA ABHAYA KUMAR BHOL VS	SUBHA KUMAR MISHRA VS	// // ()
215	WP(C)/0025827/2022	STATE OF ODISHA AMAL MISTRY VS TAHASILDAR, MALKANGIRI	GOPINATH MISHRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0025828/2022	MADHABANANDA MOHANTY VS STATE OF ODISHA	NILAKANTHA JUHARSINGH VS	// 0 //
217	WP(C)/0025829/2022	DILIP SIL VS TAHASILDAR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
218	WP(C)/0025830/2022	PRAKASH KUMAR HATI VS BRANCH MANAGER, PUNJAB NATIONAL BANK, CHANDRASEKHARPUR BRANCH	RABINARAYAN MISHRA VS	// 0 //
219	WP(C)/0025831/2022	IDISH CHANDRA BHUYAN MOHAPATRA VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
220	WP(C)/0025832/2022	INDRAMANI GIRI VS GM, TPCODL, BBSR	RASHMI KANTA ACHARYA VS	// 0 //
221	WP(C)/0025833/2022	ALOK PRAKASH DAS VS STATE OF ODISHA	NAYAN BEHARI DAS VS	// 0 //
222	WP(C)/0025834/2022	SAROJ KUMAR MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
223	WP(C)/0025835/2022	PRAKASH KUMAR NAYAK VS SUNDARAM HOME FINANCE LTD., BBSR	TUNA SAHU VS	// 0 //
224	WP(C)/0025836/2022	SAMBIT BAL VS THE STATE OF ODISHA	BHUBANANDA LENKA VS	// 0 //
225	WP(C)/0025837/2022	SUJATA DEHURY VS GOPABANDHU BEHERA	SAMVIT MOHANTY VS	// 0 //
226	WP(C)/0025838/2022	NABAGHANA PANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
227	WP(C)/0025839/2022	SARAT KUMAR MOHANTY	SWAPNIL ROY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0025840/2022	STATE OF ODISHA SANTOSH KUMAR DASH	SWAPNIL ROY	//
		VS	VS	0
229	WP(C)/0025841/2022	STATE OF ODISHA BIMBADHAR MAHARANA	MANOJ KUMAR MOHANTY-2	//
		VS	VS	0
230	WP(C)/0025842/2022	STATE OF ODISHA DINESHLAL SANTUKA	SIVA SANKAR CHAINI	//
		VS	VS	0
231	WP(C)/0025843/2022	STATE OF ODISHA DAYANIDHI MAHANTA	KUNAL KUMAR SWAIN	//
		VS	VS	0
232	WP(C)/0025844/2022	STATE OF ODISHA ASITA PRASAD TRIPATHY	ASWINI PATNAIK	//
		VS	VS	0
233	WP(C)/0025845/2022	ODISHA GRAMYA BANK, GANDAMUNDA DHIRENDRA NATH PARIDA	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
234	WP(C)/0025846/2022	STATE OF ODISHA BALARAM MOHAPATRA	GOPAL SINHA	//
		VS	VS	0
235	WP(C)/0025847/2022	STATE OF ODISHA SUDARSHAN SAHU	RAJESH KUMAR MAHAPATRA	//
		VS	VS	0
236	WP(C)/0025848/2022	STATE OF ODISHA PRADIP KUMAR PRADHAN	SUKANTA KUMAR DALAI	//
		VS	VS	0
237	WP(C)/0025849/2022	STATE OF ODISHA PRASANNA KUMAR PARIDA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
238	WP(C)/0025850/2022	STATE OF ODISHA RAJ PRASAD JENA	LAXMIDHAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0025851/2022	STATE OF ODISHA TAPASH RANJAN MOHANTY VS	JYOTIRMAY GUPTA VS	// // ()
240	WP(C)/0025852/2022	STATE OF ODISHA BIJAY KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()
241	WP(C)/0025853/2022	CHIEF MANAGER AND AUTHORISED OFFICER PNB BANK MAMATA SARANGI VS	JYOTIRMAY GUPTA VS	// // ()
242	WP(C)/0025854/2022	STATE OF ODISHA CHINMAY RANJAN SAHOO VS	SARAT CHANDRA DASH VS	// // ()
243	WP(C)/0025855/2022	STATE OF ODISHA RAJYA KALAKAR MAHASANGHA, ODISHA VS	A.P.NANDA VS	// // ()
244	WP(C)/0025856/2022	STATE OF ODISHA POOJA LODGE VS	NIRANJAN LENKA VS	// // ()
245	WP(C)/0025857/2022	CHAIRMAN CUM MD., PARIBAHAN BHAWAN, BBSR MUKESH KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // ()
246	WP(C)/0025858/2022	STATE OF ODISHA HARI ORAM VS	NIRANJAN MAHARANA VS	// // ()
247	WP(C)/0025859/2022	STATE OF ODISHA SALGADIA HAPPY AND HOLY HOME SOCIETY VS	DR. SIMANCHALLA RANJIT VS	// // ()
248	WP(C)/0025860/2022	STATE OF ODISHA MUKESH KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // ()
249	WP(C)/0025861/2022	STATE OF ODISHA THE URBAN CO OPERATIVE BANK LTD., CUTTACK VS DY. COMMNR OF INCOME TAX, CUTTACK 1	ARUP KUMAR PANDA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0025862/2022	SOUMYA RANJAN LENKA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
251	WP(C)/0025863/2022	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
252	WP(C)/0025864/2022	SUBRAT KUMAR PATNAIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
253	WP(C)/0025865/2022	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
254	WP(C)/0025866/2022	HEMANTA KUMAR RANA VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
255	WP(C)/0025867/2022	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
256	WP(C)/0025868/2022	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
257	WP(C)/0025869/2022	PRANAKRUSHNA PRADHAN VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
258	WP(C)/0025870/2022	PURNA CHANDRA BEHERA VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
259	WP(C)/0025871/2022	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //
260	WP(C)/0025872/2022	BRAJA BANDHU MUNDA VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
261	WP(C)/0025873/2022	RIDA INFRA PRIVATE LIMITED COMPANY, BBSR	SARAT CHANDRA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025874/2022	SATYABADI PARIDA	ADITYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025875/2022	SWAGATIKA BARIK	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025876/2022	BISHNU NAYAK	ADITYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0025877/2022	BASANTA KUMAR BEHERA	ADITYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0025878/2022	ANNAPURNA BHOI	BRUNDABAN ROUT	//
		VS	VS	0
		MEMBER, BOARD OF REVENUE, ODISHA		//
267	WP(C)/0025879/2022	MONALISA PANDA	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025880/2022	KELU CHARAN MALLICK	DIGAMBARA MISHRA	//
		VS	VS	0
		ODISHA GRAMYA BANK, BBSR		//
269	WP(C)/0025881/2022	TAPASWINI BISOYI	DEBASHIS ROUTH	//
		VS	VS	0
		EE (TPCODL), BBSR		//
270	WP(C)/0025882/2022	DURGA PRASAD PATTAJOSHI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025883/2022	MAA BAGHEI MOTOR KARMACHARI SANGHA, KHURDA	BASANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0025884/2022	GOVINDA CHANDRA SAHOO	SISIR KUMAR PUROHIT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0025885/2022	PARADIP PORT TRUST, JAGATSINGHPUR MIRZA ABID BAIG VS	SURYAKANTA DASH VS	// // ()
274	WP(C)/0025886/2022	CHOLAMANDALAM INVESTMENT AND FINANCE LTD., JAJPUR UMAKANTA NAYAK VS	D.N.MISRA VS	// // ()
275	WP(C)/0025887/2022	UNION OF INDIA DWITI KRUSHNA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// // ()
276	WP(C)/0025888/2022	STATE OF ODISHA NARAYANA BISWAL VS	SOUMYA RANJAN MOHANTY VS	// // ()
277	WP(C)/0025889/2022	STATE OF ODISHA KABITA MANJARI RAY VS	SARADA PRASANNA SARANGI VS	// // ()
278	WP(C)/0025890/2022	STATE OF ODISHA JAGANNATH DAS VS	LALIT NARAYAN PATTNAIK VS	// // ()
279	WP(C)/0025891/2022	COMMNR. CUM SECY., TO GOVT. OF ODISHA MAUNABATI NAYAK VS	SURENDRA PRASAD BARIK VS	// // ()
280	WP(C)/0025892/2022	STATE OF ODISHA GAJENDRA NAYAK VS	SUKANTA KUMAR NAYAK VS	// // ()
281	WP(C)/0025893/2022	COMMNR., CONSOLIDATION AND SETTLEMENT, CUTTACK SATISH KUMAR BEHERA VS	SONITA BISWAL VS	// // ()
282	WP(C)/0025894/2022	UNION OF INDIA NRUSINGHA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// // ()
283	WP(C)/0025895/2022	STATE OF ORISSA SNIGDHA ROY VS	SARBESWAR SAHOO VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0025896/2022	ASHOK KUMAR PATNAIK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
285	WP(C)/0025897/2022	RAMAKANTA PANI VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
286	WP(C)/0025898/2022	PRASANT KUMAR BISWAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
287	WP(C)/0025899/2022	CHINTAMANI SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
288	WP(C)/0025900/2022	HEENA KUMARI NAIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
289	WP(C)/0025901/2022	GAGAN BIHARI SAMAL VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
290	WP(C)/0025902/2022	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
291	WP(C)/0025903/2022	SURAJIT NAYAK VS STATE OF ODISHA	SUNIL KUMAR PATNAİK VS	// 0 //
292	WP(C)/0025904/2022	BASANT PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTNAİK VS	// 0 //
293	WP(C)/0025905/2022	AJAY KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	WP(C)/0025906/2022	SAYED ADIL ALI VS RBI, BBSR	SUJATA JENA VS	// 0 //
295	WP(C)/0025907/2022	GAGAN BIHARI PRADHAN	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0025908/2022	SUPRABHABATI PRADHAN	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0025909/2022	NITYANANDA SAHU	NEPOLEON SAHANI	//
		VS	VS	0
		UTKAL UNIVERSITY OF CULTURE SANSKRUTI VIHAR, BBSR		//
298	WP(C)/0025910/2022	RAMA BAGARTI	BHARATI DASH	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0025911/2022	NIRUPAMA DASH	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0025912/2022	SUBHASHREE SAHOO	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0025913/2022	RATIKANTA GHADEI	SUNIL KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0025914/2022	BENUDHAR ROUT	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025915/2022	RASHMIREKHA NAYAK	SUNIL KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0025916/2022	NIRUPAMA DASH	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0025917/2022	JAMUNA BEHERA	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
306	WP(C)/0025918/2022	GADADHAR PATRI	SANTOSH KUMAR LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0025919/2022	GOVT. OF ODISHA PANU NATHA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// // 0 //
308	WP(C)/0025920/2022	SANTILATA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
309	WP(C)/0025921/2022	BIBEKANANDA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
310	WP(C)/0025922/2022	BASANTI BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
311	WP(C)/0025923/2022	KUMARI BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
312	WP(C)/0025924/2022	SABITA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
313	WP(C)/0025925/2022	SANTILATA SAMANTARAY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
314	WP(C)/0025926/2022	ANITA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
315	WP(C)/0025927/2022	JAYADEV CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR MOHANTY VS	// 0 //
316	WP(C)/0025928/2022	PURNA CHANDRA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
317	WP(C)/0025929/2022	GANESH BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0025930/2022	MINAKSHI BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
319	WP(C)/0025931/2022	SIBARAM BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
320	WP(C)/0025932/2022	BIJAYA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
321	WP(C)/0025933/2022	KALI JALI VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
322	WP(C)/0025934/2022	SANTILATA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
323	WP(C)/0025935/2022	RENUBALA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
324	WP(C)/0025936/2022	DEEPIKA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
325	WP(C)/0025937/2022	KRUSHNA CHANDRA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
326	WP(C)/0025938/2022	ROHINI BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
327	WP(C)/0025939/2022	SANJAYA BEHERA VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
328	WPCRL/0000122/2022	SAGARIKA PRUSTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	/ /0 0 //
329	ABLAPL/0012680/2022	PRASANA PRADHAN @ BISWAJEET PRADHAN	SANJIB KUMAR BHANJADEO	KHURDA MODEL /404 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0012681/2022	STATE OF ODISHA MAHABIR NAYAK	BIJAY KUMAR BEHERA	// SAHID NAGAR P.S. /455 /2022
		VS	VS	()
331	ABLAPL/0012682/2022	STATE OF ODISHA ROHIT KUMAR BEHERA @ ROHIT BEHERA	SOUBHAGYA KUMAR DASH	// PURUSHOTTAMPUR /460 /2022
		VS	VS	()
332	ABLAPL/0012683/2022	STATE OF ODISHA ISWAR CHANDRA MISHRA	SOUBHAGYA KUMAR DASH	// KEONJHAR SADAR /367 /2022
		VS	VS	()
333	ABLAPL/0012684/2022	STATE OF ODISHA ADITYA SAHU	SOUBHAGYA KUMAR DASH	// PURUSHOTTAMPUR /362 /2022
		VS	VS	()
334	ABLAPL/0012685/2022	STATE OF ODISHA RAMSWAMY HARIJAN	UMAKANTA BARIK	// UMERKOTE /344 /2022
		VS	VS	()
335	ABLAPL/0012686/2022	STATE OF ODISHA SACHIN BALIYARSINGH	BIBHUTI BHUSAN CHOUDHURY	// NIRAKARPUR /116 /2014
		VS	VS	()
336	ABLAPL/0012687/2022	STATE OF ODISHA TRINATH NATH	DURLLABHA RANJAN MISHRA	// INDUASTRIAL,NISA /166 /2022
		VS	VS	()
337	ABLAPL/0012688/2022	STATE OF ODISHA SUVIT KUMAR DASH @ DIPI	DEVASHIS PANDA	// ANGUL TOWN /510 /2022
		VS	VS	()
338	ABLAPL/0012689/2022	STATE OF ODISHA SIDHANTA SAHOO	ANUGRAHA NARAYAN SAMANTARAY	// KANTABANIA PS /91 /2022
		VS	VS	()
339	ABLAPL/0012690/2022	STATE OF ODISHA HRUSIKESH DAS	SAMBIT BISWAL	// PARADEEP /294 /2022
		VS	VS	()
340	ABLAPL/0012691/2022	STATE OF ODISHA AMARENDRA SABAT	SANJAY KUMAR PRADHAN	// BAIDYANATHPUR /332 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0012692/2022	STATE OF ODISHA MD. SOHRAB @ MD. TITU VS	SK. ZAFARULLA VS	// G.R.P.S.,SAMBALPUR /81 /2022 ()
342	ABLAPL/0012693/2022	STATE OF ODISHA MD. MAJID CHAND @ MD. CHAND VS	SK. ZAFARULLA VS	// G.R.P.S.,SAMBALPUR /81 /2022 ()
343	ABLAPL/0012694/2022	STATE OF ODISHA SWADHIN GURU VS	SURESH KUMAR JENA VS	// / /0 ()
344	ABLAPL/0012695/2022	STATE OF ODISHA SRIBANTA KUMAR NAG @ SHRIBANTA NAG VS	SURYAKANTA DWIBEDI VS	// JHARIGAM /24 /2005 ()
345	ABLAPL/0012696/2022	STATE OF ODISHA TITUA @ TITU BASUDEV NAYAK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /381 /2022 ()
346	ABLAPL/0012697/2022	STATE OF ODISHA SITU @ SUVAM SEKHAR DAS VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /693 /2022 ()
347	ABLAPL/0012698/2022	STATE OF ODISHA GANIA @ GANESWER PRADHAN VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /381 /2022 ()
348	ABLAPL/0012699/2022	STATE OF ODISHA GOUTAM PRADHAN VS	BIPLAB KUMAR DASH VS	// CHAULIAGANJA /96 /2021 ()
349	ABLAPL/0012700/2022	STATE OF ODISHA CHANDRAMANI KATA VS	SIDDHARTH GOUTAM DAS VS	// KANTABANJI /207 /2022 ()
350	ABLAPL/0012701/2022	STATE OF ODISHA JITEN KUMAR BAG VS	JAYANTA KUMAR MAJHI VS	// BASTA /130 /2022 ()
351	ABLAPL/0012702/2022	STATE OF ODISHA BABUNA HARIJAN @ BUTI VS	TUKUNA KUMAR MISHRA VS	// NABARANGAPUR TOWN /443 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0012703/2022	RAGHUNATH BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //
353	ABLAPL/0012704/2022	SUBRAT KUMAR DHAL VS STATE OF ODISHA	B.N.PANDA 2 VS	BINJHARPUR /560 /2022 () //
354	ABLAPL/0012705/2022	MAHESH DALEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /58 /2021 () //
355	ABLAPL/0012706/2022	RAKESH KUMAR SABAR VS STATE OF ODISHA	DEBABRATA DASH VS	DHARAMGARH /134 /2021 () //
356	ABLAPL/0012707/2022	KUNU @ BHABANI HIRAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /443 /2022 () //
357	ABLAPL/0012708/2022	HRUDAYA PRADHAN @ HRUDAYA KUMAR PRADHAN VS STATE OF ODISHA	ANUPIN KUMAR NAYAK VS	DELANGA /269 /2022 () //
358	ABLAPL/0012709/2022	ANANGA NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /103 /2019 () //
359	ABLAPL/0012710/2022	AJODHYA BAIGA VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /104 /2019 () //
360	ABLAPL/0012711/2022	OM PRAKASH @ PAPU VS STATE OF ODISHA	SAMVIT MOHANTY VS	PARADEEP LOCK /86 /2016 () //
361	ABLAPL/0012712/2022	HEMANTA NAYAK VS STATE OF ODISHA	Sujit Kumar Das VS	BOIPARIGUDA /205 /2022 () //
362	ABLAPL/0012713/2022	KANHAILAL MEHER VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	PATNAGARH /164 /2022 () //
363	ABLAPL/0012714/2022	LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /190 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0012715/2022	LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /352 /2021
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0012716/2022	LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /87 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0012717/2022	LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /181 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0012718/2022	LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN	SMRUTI RANJAN MOHAPATRA	BADAMBADI /16 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0012719/2022	SANIA BEHERA @ SANYASI SAHU	SARAT KUMAR JENA	BARGARH /69 /2015
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0012720/2022	ASHIS MOHAPATRA	BISHNU PRASAD PRADHAN	BHARATPUR PS /392 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0012721/2022	NISHAMANI NAIK	AMITAV TRIPATHY	DASPALLA /128 /2014
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0012722/2022	SACHIN BALIYARSINGH	BIBHUTI BHUSAN CHOUDHURY	NIRAKARPUR /83 /2016
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0012723/2022	LALITA KANTA MOHANTY	BIKRAM KESHARI BAL	TIRTOL /450 /2021
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0012724/2022	BIJAY KUMAR BEHERA	AMITAV TRIPATHY	KENDRAPARA /179 /2018
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0012725/2022	JHUNA @ JHUNU SETHI	DHARMENDRA SETHY	BANKI /282 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0012726/2022	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	BIJAY KUMAR BEHERA VS	// / /0 ()
376	ABLAPL/0012727/2022	STATE OF ODISHA KANDURI GURU VS	ASHOK KUMAR BEHERA (2) VS	// NAYAGARH SADAR /154 /2022 ()
377	ABLAPL/0012728/2022	STATE OF ODISHA BAIRAGI DAS VS	DIGAMBAR SETHI VS	// JHUMPURA /8 /2014 ()
378	ABLAPL/0012729/2022	STATE OF ODISHA CHANDRAKANTI @ CHANDRAKANTIAI DAS VS	TUKUNA KUMAR MISHRA VS	// CHANDABALI /299 /2022 ()
379	ABLAPL/0012730/2022	STATE OF ODISHA BABULA @ BABULI DALEI VS	ASHOK KUMAR BEHERA (2) VS	// KHANDAPARA /173 /2022 ()
380	ABLAPL/0012731/2022	STATE OF ODISHA PANKAJ RAJ MINZ VS	PRAVASH CHANDRA JENA VS	// BHUBANESWAR VIGILANCE /12 /2021 ()
381	ABLAPL/0012732/2022	STATE OF ODISHA(VIG.) GOLAK CHANDRA DALAI VS	JYOTIRMAYA SAHOO VS	// / /0 ()
382	ABLAPL/0012733/2022	STATE OF ODISHA HIMANSHU MOHANTY VS	SATYABRATA MOHANTY VS	// KHURDA MODEL /453 /2022 ()
383	ABLAPL/0012734/2022	STATE OF ODISHA KHETRAMOHAN SWAIN VS	MANMAYA KUMAR DASH VS	// TIRTOL /565 /2022 ()
384	ABLAPL/0012735/2022	STATE OF ODISHA SARAT KUMAR SAHU VS	HIMANSHU SEKHAR MISHRA VS	// TARBHA /279 /2021 ()
385	ABLAPL/0012736/2022	STATE OF ODISHA GANGADHAR MUDULI VS	DIPTI RANJAN BHOKTA VS	// JEYPORE SADAR /283 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0012737/2022	PRAMOD RANJAN DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	//0 () //
387	ABLAPL/0012738/2022	SUBASH CHANDRA MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /601 /2022 () //
388	ABLAPL/0012739/2022	SARBAN GOND @ SARWAN GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KUNDEI /13 /2017 () //
389	ABLAPL/0012740/2022	SITAKANTA MOHAPATRA VS STATE OF ODISHA	BASUDEV MISHRA VS	SARANAKUL /15 /2021 () //
390	ABLAPL/0012741/2022	AJAY MAHANA @ MANNA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
391	ABLAPL/0012742/2022	CHINA SAMAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	NIHALPRASAD /25 /2022 () //
392	ABLAPL/0012743/2022	AKSHAYA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	//0 () //
393	ABLAPL/0012744/2022	SADASIBA PRADHAN @ DHANDA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /181 /2022 () //
394	ABLAPL/0012745/2022	NIMAIN DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	BASTA /184 /2021 () //
395	ABLAPL/0012746/2022	NARAYAN NAHAK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /92 /2016 () //
396	ABLAPL/0012747/2022	MANMOHAN ROUT @ MANA ROUT VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	KANPUR /130 /2022 () //
397	ABLAPL/0012748/2022	TUKU BEHERA @ NANDA	SIDHARTH PRASAD DAS	NAYAGARH SADAR /131 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0012749/2022	HEMANTA MANDAL	SOUGAT DASH	REMUNA /121 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0012750/2022	ARJUN BHUMIA @ GOUDA	SURYAKANTA DASH	ORKEL /174 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0012751/2022	PITABASA MAHALI	SAILABALA JENA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
401	ABLAPL/0012752/2022	PRASANNA SENAPATI @ PARIA SENAPATI	SURYAKANTA DWIBEDI	CHANDAPUR /71 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0012753/2022	MILU ROUT	SAROJ KUMAR PADHI	PIPLI /256 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0012754/2022	SILU @ GAGAN MAJHI	MADAN SUNDAR BEHERA	KANDHEIGOLE /132 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0012755/2022	PRADIP KUMAR BARAD	BIDESHI KUMAR GHADEI	BARAMBA /261 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0012756/2022	RAJU SINGH	SURYAKANTA DWIBEDI	MANAMUNDA /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0012757/2022	SHANTIYOTI SINGH	B.N.MAHAPATRA	TOMKA /46 /2006
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0012758/2022	RANJAN SINGH	CHANDAN SAMANTARAY	SAHADEV KHUNTA /264 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0012759/2022	Y. RAJU @ YEDURU RAJU	SURYAKANTA DWIBEDI	JARADA /277 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0012760/2022	STATE OF ODISHA RAMANI RANJAN KHAMARI VS	SARAT KUMAR JENA VS	// BHATILI /48 /2022 ()
410	ABLAPL/0012761/2022	STATE OF ODISHA PRAKASH KUMAR BARIK VS	SUKANTA KUMAR NAYAK VS	// MANGALPUR /497 /2022 ()
411	ABLAPL/0012762/2022	STATE OF ODISHA NAKULA PRADHAN VS	PRAVASH CHANDRA JENA VS	// BHUBANESWAR VIGILANCE /12 /2021 ()
412	ABLAPL/0012763/2022	STATE OF ODISHA(VIG.) AKASH KU. ROUSTRAY VS	TARA PRASAD MOHAPATRA VS	// KANAS /172 /2022 ()
413	ABLAPL/0012764/2022	STATE OF ODISHA NARENDRA ROUT VS	RAMAKANTA SARANGI VS	// BERHAMPUR TOWN /116 /2016 ()
414	ABLAPL/0012765/2022	STATE OF ODISHA SUBASH PRADHAN VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /139 /2022 ()
415	ABLAPL/0012766/2022	STATE OF ODISHA SATRUGHNA PRADHAN VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /196 /2004 ()
416	ABLAPL/0012767/2022	STATE OF ODISHA GANGADHAR JENA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /144 /2019 ()
417	ABLAPL/0012768/2022	STATE OF ODISHA ANANDA CHANDRA SAHOO VS	TARA PRASAD MOHAPATRA VS	// //0 ()
418	ABLAPL/0012769/2022	STATE OF ODISHA KANHA DEHURI VS	BIKASH KUMAR DAS VS	// RAIRAKHOL /174 /2022 ()
419	ABLAPL/0012770/2022	STATE OF ODISHA KISHORE CHANDRA SAHOO @ KISHORI SAHOO VS STATE OF ODISHA	BIKASH KUMAR DAS VS	// RAIRAKHOL /202 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0012771/2022	SANJIDA BIBI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /308 /2022 () //
421	ABLAPL/0012772/2022	NABAGHAN MALIK VS STATE OF ODISHA	ACHYUTANANDA PATNAIK VS	PATTAMUNDAI /269 /2019 () //
422	ABLAPL/0012773/2022	AKASH SETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /354 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :28/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	90/2022 JCRLA/16/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS), ARUN KUMAR DAS 1
2	91/2022 JCRLA/16/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS)
3	158/2022 LAA/101/2013	STATE-MP	ASC
4	190/2022 CMAPL/97/2021	NARAYAN CHANDRA PRADHAN-MP	ASHIT KUMAR DASH
5	240/2022 CONTC/1958/2019	SNEHALATA PANDA-MP	M/S.PRASANTA KUMAR TRIPATHY,S.PATTNAIK
6	256/2022 RVWPET/247/2022	SUSANTA KU.SAHOO-MP	S.S.RAO
7	257/2022 RVWPET/247/2022	SUSANTA KU.SAHOO-MP	S.S.RAO
8	258/2022 RVWPET/248/2022	SUSANTA KU.SAHOO-MP	S.S.RAO
9	259/2022 RVWPET/248/2022	SUSANTA KU.SAHOO-MP	S.S.RAO
10	260/2022 RVWPET/249/2022	SUSANTA KU.SAHOO-MP	S.S.RAO
11	261/2022 RVWPET/249/2022	SUSANTA KU.SAHOO-MP	S.S.RAO
12	320/2022 RPFAM/242/2022	ABHAYA KUMAR MOHANTY-MP	GOPAL KRUSHNA MOHANTY
13	321/2022 RPFAM/33/2022	DEBASHISHA SAHOO@ DEBASISH SAHOO-MP	DEBASIS PANIGARHI
14	375/2022 WPC(OA)/1918/2017	SAROJINI MOHANTY-MP	
15	423/2022 TRP(C)/377/2022	SANJEET KUMAR RATH-MP	LAXMAN PRADHAN
16	424/2022 TRP(C)/378/2022	KHUSUBU SAMANTARAY-MP	PARTHASARATHI PATTNAYAK
17	605/2022 FAO/314/2022	TATA AIG GENERAL INSURANCE CO.LTD.-MP	DINESH KUMAR PATRA
18	648/2022 CRLREV/463/2022	BIDU @ BIDYUTLATA DASH-MP	SUDEEP KUMAR SARANGI
19	649/2022 CRLREV/463/2022	BIDU @ BIDYUTLATA DASH-MP	SUDEEP KUMAR SARANGI
20	650/2022 CRLREV/464/2022	ASHISH GAN-MP	ANANTA NARAYAN PATTANAYAK
21	980/2022 RSA/67/2017	NANDA KISHORE DAS-MP	M/S.MAHESWAR MOHANTY
22	981/2022 RSA/235/2022	HALADHAR GANDA @ HALADHAR DIP-MP	UDIT RANJAN JENA
23	982/2022 RSA/235/2022	HALADHAR GANDA @ HALADHAR DIP-MP	UDIT RANJAN JENA
24	983/2022 RSA/236/2022	MADHABANANDA PANDA-MP	ARUN KUMAR MISHRA 2
25	984/2022 RSA/236/2022	MADHABANANDA PANDA-MP	ARUN KUMAR MISHRA 2
26	985/2022	MADHABANANDA PANDA-MP	ARUN KUMAR MISHRA 2

27	RSA/236/2022 986/2022	HOTEL PARADISE-MP	M/S.GOKULANANDA MOHAPATRA
28	RSA/126/2014 987/2022	HOTEL PARADISE-MP	M/S.GOKULANANDA MOHAPATRA
29	RSA/126/2014 988/2022	HOTEL PARADISE-MP	M/S.GOKULANANDA MOHAPATRA
30	RSA/126/2014 989/2022	HOTEL PARADISE-MP	
31	RSA/127/2014 990/2022	HOTEL PARADISE-MP	
32	RSA/127/2014 991/2022	M.RAGHUNATH@MELEKA RAGHUNATHA-MP	DHANANJAYA MUND
33	RSA/237/2022 1012/2022	TUKUNA CHOUDHURY-MP	AMARESH TRIPATHY
34	CMP/966/2022 1013/2022	TUKUNA CHOUDHURY-MP	AMARESH TRIPATHY
35	CMP/967/2022 1014/2022	SANTOSH KUMAR SAHOO-MP	BIBEKANANDA BHUYAN
36	CMP/968/2022 1015/2022	DOLAGOVINDA SAHOO-MP	SOUMYA MISHRA
37	CMP/969/2022 1016/2022	SIBAPADA SEN-MP	SAMIR KUMAR MISHRA
38	CMP/970/2022 1017/2022	DEBENDRA SAHU-MP	SAMIR KUMAR MISHRA
39	CMP/1420/2019 1018/2022	SURAJ KUMAR DAS-MP	DARPAHARI DHAL
40	CMP/971/2022 1019/2022	DEBENDRA MALIK-MP	SUKANTA KUMAR NAYAK
41	CMP/821/2021 1083/2022	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M.S.MOHAN CH.NAYAK
42	MACA/501/2016 1084/2022	URMILA JENA-MP	DHANANJAYA MUND
43	MACA/499/2022 1085/2022	URMILA JENA-MP	DHANANJAYA MUND
44	MACA/499/2022 1086/2022	ASHOK KULHARI-MP	M/S.INDRAJIT PALBABU
45	MACA/1359/2017 1087/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	LSUBMP SATPATHY
46	MACA/500/2022 1088/2022	M/S.NATIONAL INSURANCE CO.LTD.-MP	B.N.UDDATA
47	MACA/501/2022 1089/2022	M/S.NATIONAL INSURANCE CO.LTD.-MP	B.N.UDDATA
48	MACA/501/2022 1090/2022	M/S.NATIONAL INSURANCE CO.LTD.-MP	B.N.UDDATA
49	MACA/501/2022 1108/2022	NIBEDITA RAY-MP	M/S .M.K. KHUNTIA, M/S BISWABIHARI MOHANTY, M
50	WPC(OAC)/3086/2012 1626/2022	HARIBANDHU PARIDA-MP	UDIT RANJAN JENA
51	CRLA/865/2022 1627/2022	HARIBANDHU PARIDA-MP	UDIT RANJAN JENA
52	CRLA/865/2022 1628/2022	JIRIMA PRADHAN-MP	BIBHU PRASAD CHHUALSINGH
53	CRLA/866/2022 1629/2022	JIRIMA PRADHAN-MP	BIBHU PRASAD CHHUALSINGH
54	CRLA/866/2022 1630/2022	DEBASIS MOHANTY-MP	MD. HABIBUR RAHEMAN
55	CRLA/868/2022 1631/2022	KANHU NAYAK-MP	PRAVASH CHANDRA JENA
56	CRLA/867/2022 1632/2022	KANHU NAYAK-MP	PRAVASH CHANDRA JENA
57	CRLA/867/2022 1633/2022	PURNA CHANDRA SHA-MP	PRABUDDHA KUMAR PATTANAIAK
	CRLA/792/2022		

58	1764/2022 BLAPL/1425/2022	SATYAM PRADHAN-MP	SWARUP KUMAR PATNAIK, RAVISHANKAR SAMAL
59	1765/2022 BLAPL/8730/2022	PABITRA DAS-MP	JYOTIRMAYA SAHOO
60	1766/2022 BLAPL/941/2021	SURANJAN GANESH RAM REDDY RAY @ DEBU-MP	ASIT KUMAR JENA
61	1767/2022 BLAPL/8194/2022	KRISHNA DAS-MP	JUGALA KISHORE PANDA
62	1768/2022 BLAPL/4413/2022	MUNISH PRASAD SINGH-MP	
63	1769/2022 BLAPL/4311/2021	SARAT KUMAR DEY-MP	R.N.BISWAL
64	1770/2022 BLAPL/9102/2022	RABINDRA KUMAR SAHU @ BADAL-MP	BIDYALOK MOHAPATRA
65	1771/2022 BLAPL/1779/2022	MANMATH SWAIN @ BUNA-MP	
66	1772/2022 BLAPL/10372/2021	ABDUL WAHID-MP	
67	1773/2022 BLAPL/5055/2022	DILLIP PAIKA-MP	BASUDEV PUJARI
68	1774/2022 BLAPL/7457/2022	TAPAS MALLICK-MP	MRITUNJAY BANERJEE
69	1775/2022 BLAPL/9628/2022	AKSHAYA SAHU-MP	DEBASIS SARANGI
70	1776/2022 BLAPL/3304/2022	T(THODUPUNURI) SRINIVAS-MP	PRASANTA KUMAR NANDA
71	1777/2022 BLAPL/6213/2022	JITENDRA HARIPAL-MP	
72	1778/2022 BLAPL/9639/2022	MUNNA @ SK. BABLU-MP	CHANDAN SAMANTARAY
73	1784/2022 ABLAPL/7732/2022	SANJITA DAS-MP	
74	1785/2022 ABLAPL/269/2022	MANU BEHERA-MP	
75	1786/2022 ABLAPL/9718/2022	BIBHAS BEHERA-MP	
76	1787/2022 ABLAPL/8489/2022	BIKASH NAYAK-MP	
77	1788/2022 ABLAPL/10601/2022	DEBASISH GOUDA-MP	
78	1789/2022 ABLAPL/11505/2022	PARTHASARATHI TARAI @ PARTHA-MP	
79	1790/2022 ABLAPL/551/2020	PRABHAKAR DAS-MP	DILLIP KUMAR MOHANTY
80	1791/2022 ABLAPL/8834/2020	MANORANJAN JENA-MP	
81	1792/2022 ABLAPL/8076/2022	SATYA MEHER-MP	JAGANNATH KAMILA
82	1793/2022 ABLAPL/7180/2022	SANTOSH SATAPATHY @ MUNA-MP	
83	1794/2022 ABLAPL/10315/2022	RANJAN KUMAR GUMANSINGH-MP	DILLIP KUMAR SAHOO
84	1795/2022 ABLAPL/9588/2022	PRADEEP KUMAR SENAPATI-MP	SURYAKANTA DWIBEDI
85	1796/2022 ABLAPL/11166/2022	NARENDRA KUMAR SAHOO @ NARENDRA PRASAD SAHOO-MP	
86	1797/2022 ABLAPL/11732/2022	BIJAY KRUSHNA GHADAI @ BIJAY KRUSHNA GHADAI-MP	
87	1798/2022 ABLAPL/9780/2022	PRADEEP KUMAR SENAPATI @ PRADEEP SENAPATI-MP	
88	1799/2022 ABLAPL/7461/2022	LAXMIDHAR SAHOO-MP	
89	1800/2022	GADADHAR PANI-MP	

90	ABLAPL/10276/2022 1801/2022	MADHABA PANDA-MP	
91	ABLAPL/5486/2022 1802/2022	MADHABA PANDA-MP	
92	ABLAPL/5487/2022 1803/2022	MADHABA PANDA-MP	
93	ABLAPL/5488/2022 1804/2022	DILLIP KUMAR MAHABHOI-MP	
94	ABLAPL/10389/2022 1805/2022	CHANDU @ NARENDRA CHAMPATI-MP	
95	ABLAPL/10353/2022 1806/2022	DHARMENDRA MANSINGH-MP	
96	ABLAPL/6800/2022 1807/2022	SK. FARID-MP	
97	ABLAPL/7607/2022 1808/2022	RABI NAYAK-MP	
98	ABLAPL/9489/2022 2204/2022	PINKU PRADHAN@KRUSHNA CHANDRA PRADHAN-MP	
99	CRLMC/2649/2022 2205/2022	ARUN KUMAR PARIDA-MP	BIKASH KUMAR ROUTRAY
100	CRLMC/2811/2022 2206/2022	PARBATI MALIK-MP	BIJAY KUMAR NAYAK
101	CRLMC/2330/2022 2207/2022	DURGA PRASANA MISHRA-MP	SHIVSANKAR MOHANTY
102	CRLMC/193/2022 2208/2022	RAJA@RAMESH KUMAR MANDAL-MP	DILLIP RAY
103	CRLMC/2814/2022 2209/2022	MAHENDRA BEHERA-MP	M/S.DIPTIRANJAN MOHAPATRA
104	CRLMC/5602/2015 2210/2022	MD.SHAH ALAM-MP	PABITRA KUMAR NAYAK
105	CRLMC/2815/2022 2211/2022	SRI CHAITANYA@CHAYAN MAJHI-MP	PRAVASH CHANDRA JENA
106	CRLMC/2816/2022 2212/2022	HRUSIKESH BEHERA-MP	SARBESWAR BEHERA
107	CRLMC/2817/2022 2213/2022	RAJENDRA KU.TRIPATHY-MP	M/S.PATITAPABAN PANDA, SIDHARTHA MISHRA
108	CRLMC/2992/2016 2214/2022	RAJENDRA KU.TRIPATHY-MP	M/S.PATITAPABAN PANDA
109	CRLMC/2992/2016 2215/2022	LIKU@PLABAN MOHANTY-MP	SUNIL KUMAR PANDA
110	CRLMC/2820/2022 3143/2022	URMILA SAHOO-MP	ALOK PRASAD NANDA
111	WA/1284/2022 3144/2022	NAYAGARH SUGAR COMPLEX LTD., KHURDA-MP	RUPESH KUMAR KANUNGO
112	WA/1288/2022 3145/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
113	WA/1285/2022 3146/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
114	WA/1285/2022 3147/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA
115	WA/1285/2022 3148/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
116	WA/1286/2022 3149/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
117	WA/1286/2022 3150/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
118	WA/1286/2022 3151/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
119	WA/1286/2022 3152/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
120	WA/1287/2022 3153/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)

121	3154/2022 WA/1287/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
122	3155/2022 WA/1287/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
123	3156/2022 WA/1290/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS
124	3157/2022 WA/1290/2022	STATE OF ODISHA-MP	SAILAZA NANDAN DAS
125	13569/2022 WP(C)/25661/2022	MAA GAJALAXMI PUJA PRATISTHAN, KATHAGADA-MP	H.N.MOHAPATRA
126	13570/2022 WP(C)/24101/2022	M/S BOC INDIA LTD., SUNDARGARH-MP	
127	13571/2022 WP(C)/25755/2022	PRAKASH KUMAR BEHERA-MP	SRINIVAS MOHANTY
128	13572/2022 WP(C)/25756/2022	JAYASHREE SAHU-MP	DEBASIS MISHRA
129	13573/2022 WP(C)/25757/2022	HIMANSU PADHAN-MP	TRILOCHAN NANDA
130	13574/2022 WP(C)/25762/2022	PARBATI DEI-MP	ACHYUTANANDA PATTANAIK
131	13575/2022 WP(C)/25763/2022	KHALEDA YUSUF-MP	BHIKARI CHARAN PRADHAN
132	13576/2022 WP(C)/23443/2021	VICE CHANCELLOR, MAHARAJA SRIRAM CHANDRA BHANUJEE UNIVERSITY-MP	
133	13577/2022 WP(C)/25765/2022	PRIYAMBADA NAYAK-MP	SUPRAVA BEHERA
134	13578/2022 WP(C)/40546/2021	BEDAMATI SAHU-MP	SOURAV TIBREWAL
135	13580/2022 WP(C)/25776/2022	JITENDRA JAIRA-MP	SAROJ KUMAR MISHRA
136	13581/2022 WP(C)/25786/2022	BALABHADRA SENAPATI-MP	AVIJIT MISHRA
137	13582/2022 WP(C)/15021/2022	SANKARSAN SENAPATI-MP	AJIT CH MOHAPATRA
138	13583/2022 WP(C)/10524/2022	MANJULATA SWAIN-MP	AJIT CH MOHAPATRA
139	13584/2022 WP(C)/24857/2022	M/S MAHABIR INFRA, KALAHANDI-MP	
140	13585/2022 WP(C)/25809/2022	PRADIPTA KUMAR SWAIN-MP	DEBI PRASAD DHALSAMANTA
141	13586/2022 WP(C)/25821/2022	ARUNA KUMAR PADHY-MP	PRASANTA KUMAR MISHRA
142	13587/2022 WP(C)/38576/2021	DR. SITANSU SEKHAR PRADHAN-MP	MANOJ KUMAR PATI
143	13588/2022 WP(C)/22818/2022	DURGA CHARAN MURUDI-MP	SUKANTA KUMAR MISHRA
144	13589/2022 WP(C)/25824/2022	M/S. C.P. MOHANTY-MP	SUKANTA KUMAR DALAI
145	13590/2022 WP(C)/25825/2022	ASWINI KUMAR BEHERA-MP	HARA PRASAD RATH
146	13591/2022 WP(C)/25826/2022	ABHAYA KUMAR BHOL-MP	SUBHA KUMAR MISHRA
147	13592/2022 WP(C)/23513/2022	NARAYAN NAYAK-MP	
148	13593/2022 WP(C)/25830/2022	PRAKASH KUMAR HATI-MP	RABINARAYAN MISHRA
149	13594/2022 WP(C)/25831/2022	IDISH CHANDRA BHUYAN MOHAPATRA-MP	ASHOK PATTANAIK
150	13595/2022 WP(C)/25835/2022	PRAKASH KUMAR NAYAK-MP	TUNA SAHU
151	13596/2022 WP(C)/25837/2022	SUJATA DEHURY-MP	SAMVIT MOHANTY
152	13597/2022	ASITA PRASAD TRIPATHY-MP	ASWINI PATNAIK

153	WP(C)/25844/2022 13598/2022	SUDARSHAN SAHU-MP	RAJESH KUMAR MAHAPATRA
154	WP(C)/25847/2022 13599/2022	PRADIP KUMAR PRADHAN-MP	SUKANTA KUMAR DALAI
155	WP(C)/25848/2022 13600/2022	RAJ PRASAD JENA-MP	LAXMIDHAR DASH
156	WP(C)/25850/2022 13601/2022	BIJAY KUMAR NAYAK-MP	SUKANTA KUMAR DALAI
157	WP(C)/25852/2022 13602/2022	CHINMAY RANJAN SAHOO-MP	SARAT CHANDRA DASH
158	WP(C)/25854/2022 13603/2022	KAMALAKANTA SAHU-MP	SHANTANU DAS
159	WP(C)/22477/2022 13604/2022	MUKESH KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
160	WP(C)/25857/2022 13605/2022	SALGADIA HAPPY AND HOLY HOME SOCIETY-MP	DR. SIMANCHALLA RANJIT
161	WP(C)/25859/2022 13606/2022	MUKESH KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
162	WP(C)/25860/2022 13607/2022	THE URBAN CO OPERATIVE BANK LTD., CUTTACK-MP	PRIYABRATA PANDA
163	WP(C)/25861/2022 13608/2022	SOUMYA RANJAN LENKA-MP	BHABANI SANKAR TRIPATHY (1)
164	WP(C)/25862/2022 13609/2022	MUKESH KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
165	WP(C)/25863/2022 13610/2022	SUBRAT KUMAR PATNAIK-MP	BHABANI SANKAR TRIPATHY (1)
166	WP(C)/25864/2022 13611/2022	M/S.NARAYANI MEDICAL-MP	M/S.BIPUAB MOHANTY
167	WP(C)/11246/2014 13612/2022	MUKESH KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
168	WP(C)/25865/2022 13613/2022	MUKESH KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
169	WP(C)/25867/2022 13614/2022	MUKESH KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
170	WP(C)/25868/2022 13615/2022	MUKESH KUMAR AGRAWAL-MP	SASWAT KUMAR ACHARYA
171	WP(C)/25871/2022 13616/2022	NARAYAN ROUT-MP	M/S. BASUDEV PUJARI
172	WP(C)/29410/2019 13617/2022	RIDA INFRA PRIVATE LIMITED COMPANY, BBSR-MP	SARAT CHANDRA DASH
173	WP(C)/25873/2022 13618/2022	MAHAMMAD MUKHTAR ALLI-MP	UMAKANT SAHOO
174	WP(C)/3392/2022 13619/2022	BABAJI MOHARANA-MP	M/S.PRAFULLA KUMAR RATH
175	WP(C)/13857/2019 13620/2022	ANNAPURNA BHOI-MP	BRUNDBAN ROUT
176	WP(C)/25878/2022 13621/2022	PRAFULLA KU.DASH-MP	M/S.SACHIDANANDA NAYAK
177	WP(C)/11645/2016 13622/2022	DURGA PRASAD PATTAJOSHI-MP	PRAFULLA KUMAR RATH
178	WP(C)/25882/2022 13623/2022	MAA BAGHEI MOTOR KARMACHARI SANGHA, KHURDA	SUKANTA KUMAR JETHY
179	WP(C)/25883/2022 13624/2022	MIRZA ABID BAIG-MP	SURYAKANTA DASH
180	WP(C)/25885/2022 13625/2022	KUANR MARNDY-MP	
181	WP(C)/23190/2022 13626/2022	NARAYANA BISWAL-MP	SOUMYA RANJAN MOHANTY
182	WP(C)/25888/2022 13627/2022	GOVINDA CHANDRA SAHOO-MP	SISIR KUMAR PUROHIT
183	WP(C)/25884/2022 13628/2022	HAPI BISWAL-MP	GOPINATH MISHRA
	WP(C)/18333/2021		

184	13629/2022 WP(C)/25898/2022	PRASANT KUMAR BISWAL-MP	PRASANNA KUMAR SAHOO
185	13630/2022 WP(C)/25906/2022	SAYED ADIL ALI-MP	SUJATA JENA
186	13631/2022 WP(C)/25908/2022	SUPRABHABATI PRADHAN-MP	LAXMI KANTA MOHANTY
187	13632/2022 WP(C)/25909/2022	NITYANANDA SAHU-MP	NEPOLEON SAHANI
188	13633/2022 WP(C)/25910/2022	RAMA BAGARTI-MP	BHARATI DASH
189	13634/2022 WP(C)/25912/2022	SUBHASHREE SAHOO-MP	DR. BINODA KUMAR MISHRA
190	13635/2022 WP(C)/25917/2022	JAMUNA BEHERA-MP	DR. BINODA KUMAR MISHRA
191	13636/2022 WP(C)/25918/2022	GADADHAR PATRI-MP	SANTOSH KUMAR LENKA
192	13637/2022 WP(C)/25919/2022	PANU NATHA BEHERA-MP	DR. BINODA KUMAR MISHRA
193	13638/2022 WP(C)/25920/2022	SANTILATA BEHERA-MP	DR. BINODA KUMAR MISHRA
194	13639/2022 WP(C)/25921/2022	BIBEKANANDA BEHERA-MP	DR. BINODA KUMAR MISHRA
195	13640/2022 WP(C)/25922/2022	BASANTI BEHERA-MP	DR. BINODA KUMAR MISHRA
196	13641/2022 WP(C)/25923/2022	KUMARI BEHERA-MP	DR. BINODA KUMAR MISHRA
197	13642/2022 WP(C)/25924/2022	SABITA BEHERA-MP	DR. BINODA KUMAR MISHRA
198	13643/2022 WP(C)/25926/2022	ANITA BEHERA-MP	DR. BINODA KUMAR MISHRA
199	13644/2022 WP(C)/25928/2022	PURNA CHANDRA BEHERA-MP	DR. BINODA KUMAR MISHRA
200	13645/2022 WP(C)/25929/2022	GANESH BEHERA-MP	DR. BINODA KUMAR MISHRA
201	13646/2022 WP(C)/25930/2022	MINAKSHI BEHERA-MP	DR. BINODA KUMAR MISHRA
202	13647/2022 WP(C)/25931/2022	SIBARAM BEHERA-MP	DR. BINODA KUMAR MISHRA
203	13648/2022 WP(C)/25932/2022	BIJAYA BEHERA-MP	DR. BINODA KUMAR MISHRA
204	13649/2022 WP(C)/25933/2022	KALI JALI-MP	DR. BINODA KUMAR MISHRA
205	13650/2022 WP(C)/25934/2022	SANTILATA BEHERA-MP	DR. BINODA KUMAR MISHRA
206	13651/2022 WP(C)/25935/2022	RENUBALA BEHERA-MP	DR. BINODA KUMAR MISHRA
207	13652/2022 WP(C)/25936/2022	DEEPIKA BEHERA-MP	DR. BINODA KUMAR MISHRA
208	13653/2022 WP(C)/25937/2022	KRUSHNA CHANDRA BEHERA-MP	DR. BINODA KUMAR MISHRA
209	13654/2022 WP(C)/25938/2022	ROHINI BEHERA-MP	DR. BINODA KUMAR MISHRA
210	13655/2022 WP(C)/25939/2022	SANJAYA BEHERA-MP	DR. BINODA KUMAR MISHRA